

[Shri Vakkom Purushothaman]

However, since November 1988, the Protector of Emigrants has been insisting on Prepaid Travel Advice for emigration clearance. This clause, no doubt, made for the welfare of the workers, is proving to be a negative factor and has resulted in a sharp decline in the number of persons being able to get clearance. It has been enforced at a time when the boom in the Gulf countries is almost over and there is cut-throat competition in seeking employment opportunities with countries like Pakistan and Bangladesh, having surplus labour force and not insisting on Prepaid Travel Advice.

The workers, who are able to get jobs outside, are very keen to go abroad at any cost. They are lured by certain unsocial elements who snatch heavy amount to enable them to get clearance.

There is a great resentment and agitation amongst the labourers on the Prepaid Travel Advice clause.

I would earnestly request the Hon'ble Minister of Labour not to insist on Prepaid Travel Advice as a condition for emigration clearance and restore the position as was prevailing before November, 1988.

[Translation]

- (iv) **Need to extend microwave link to Palghat TV Transmission Centre for Transmission of Programmes in Malayalam.**

\*SHRI V. S. VIJAYARAGHAVAN (Palghat): The facility for transmission of Malayalam programmes through microwave link has been introduced in almost all TV transmission centres in most of the districts in Kerala. But this facility has not so far been introduced in the Palghat TV transmission centre. The experts are of the opinion that the microwave link could be extended to Palghat and thus the transmission facility could be provided there. Accordingly, I brought this matter a number of times to the notice of the House as well

as the Government. However, no steps seem to have been taken in this direction.

This has created serious discontent among the people of this district. Palghat contributes in a great measure in building Kerala's economy and the major tourist centres of the State are located in this district. If the facility for transmission of Malyalaam programmes is provided here, not only the people of this district but also the Malayalees living in large number in the neighbouring Coimbatore and Pollachi districts will also be benefited.

I would, therefore, request the Government to consider this as an important demand of the people of Palghat and provide, by extending the microwave link, this facility there at the earliest.

[English]

- (v) **Need for early implementation of recommendation made by Chattopadhyaya Commission**

PROF. NARAIN CHAND PARASHAR (Hamirpur): The teachers in primary, secondary and senior secondary schools in various States are extremely agitated and disturbed over the nonimplementation of recommendations of Chattopadhyaya National Commission on Teachers, appointed by the Government of India in 1983. The Commission had submitted its report in early 1985 and it was also placed on the Table of both the Houses of Parliament.

Whereas many of the States have implemented the recommendations contained in the report of the National Commission on Teachers connected with colleges and universities with the help of UGC, it is ironical that the recommendations of the other Commission for school teachers are still pending for implementation. The teachers have been launching various forms of agitation a in number of States to focus the attention of the Gov-

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\*Translation of the Matter Originally raised in Malayalam.

ernment for the implementation of the recommendations of the Commission set up by the Union Government. As the primary purpose of setting up of these two Commissions was to recommend various steps to the Government to enhance the status and emoluments as also to better the service conditions of teachers so as to enable them to occupy a respectable position in society, it was expected that the Government would honour its own commitment. As the teachers play a pivotal role in the implementation of any programme or policy of education, more so in the implementation of the National Policy on Education, it is urged that the Government should pay immediate attention to this matter and ensure the early implementation of the recommendations of the Chattopadhyaya Commission, now that education is in the Concurrent List of the Constitution.

(vi) **Need to rename Dum Dum Airport as Netaji Subhas Chandra Bose International Airport.**

KUMARI MAMATA BANERJEE (Jadavpur) Sir, Netaji Subhas Chandra Bose was one of those rare patriots who was born with an impulse of self-sacrifice and dedication and responded to the urge to liberate his beloved motherland. Netaji Subhas Chandra Bose seems to be fading into oblivion with the passing of time because till now there is nothing barring the naming of a few roads and institutions here and there that we could do on a national scale to perpetuate the memory of this great soul.

The country should consider raising a national monument in commemoration of Netaji Subhas Chandra Bose and for this it is suggested that Dum Dum Airport be renamed as Netaji Subhas Chandra Bose International Airport, which may be a befitting tribute to him. The relevance of Dum Dum Airport is suggested as it is in his own home town and he served several jail terms in the Dum Dum Central Jail.

(vii) **Need for early conversion of Gondia-Nainpur Jabalpur railway section into broad gauge.**

SHRI AJAY MUSHRAN (Jabalpur) Sir, on the 26th February 1989 at about 3.30 P.M. there was a major railway accident on Nainpur Jabalpur Narrow Gauge division resulting in the death of 24 passengers and injuries, both serious and minor, to more than 80 passengers. This is the second major accident in 5 years on the same section. On 27th February, 1989 I accompanied the Minister of State for Railways who visited the site and the two hospitals at Jabalpur where the injured are being treated. All possible medical and financial assistance has been promptly provided to the next of kin of the deceased and the injured. The hon. Minister deserves congratulations for taking prompt and exemplary action.

At the accident site nearly 300 social workers and local citizens complained to the hon. Minister about the long pending necessity of conversion of Gondia-Nainpur-Jabalpur narrow gauge line to broad gauge or metre-gauge and requested him to expedite sanction. He expressed his inability and difficulty of non-sanction of the project and funds for this work due to Planning Commission not releasing the same.

It is requested that the Planning Minister and Prime Minister may take a serious note of the recurring accidents on Gondia-Nainpur-Jabalpur section and as an exception, in public interest and passenger safety, approve and clear the project of conversion of the gauge of Gondia-Nainpur-Jabalpur railway section, over and above the normal allotment for the VIII Five Year Plan of the Railways.

[Translation]

(viii) **Need to open a hospital and medical college in Korba for the benefit of local population particularly the tribals.**

DR. PRABHAT KUMAR MISHRA (Janjgir): Mr. Deputy Speaker, Sir, I want to bring an important matter to the notice of the Government under Rule 377. As per the policy